

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

MP/ CP(IB) 11 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.09.2020

Name of the Company:

Rajesh Ramesh Naphade  
V/s  
Shree Maheshwar Hydel Power Corporation  
Ltd

Section:


9 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Kunal P Vaishnav appeared for the Operational Creditor.

The matter stands adjourned 11.09.2020 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 3rd day of September, 2020.